

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 585
(To be answered on the 4th February 2021)**

PROFITABILITY OF AAI

585. SHRI BHOLANATH (B.P. SAROJ)

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether profitability of the Airports Authority of India (AAI) was affected by privatization of Airports of Delhi and Varanasi;
(b) if so, the details thereof;
(c) whether people of Scheduled Castes and Scheduled Tribes would continue to get reservation in the private/to be privatised airports, in various States in the Country; State/UT-wise; and
(d) if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b): Public Private Partnership (PPP) was implemented at Delhi Airport in 2006 and is a success story. PPP at the airport has helped in creating world class airport and delivery of efficient and quality services to the airport passengers. It has also helped Airports Authority of India (AAI) in enhancing its revenues and focusing on developing airports and Air Navigation infrastructure in the rest of the country. The AAI has earned revenue from Delhi Airport to the tune of Rs. 16566.30 Crore for the period 2006-07 to 2018-19. AAI has not awarded Varanasi airport under PPP.

(c) & (d): On implementation of PPP, the AAI employees have choice to either remain with AAI or opt to join PPP partner as their employee. Those who continue to be with AAI are governed by the terms and conditions of service of AAI and those who opt for private player are governed by the terms and conditions of service of the respective private company.
